

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. IA/4421/2023 C.P. (IB)/757(MB)2021

IN THE MATTER OF

Preksha Enterprise

... Petitioner

Vs

Vector Projects (India) Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Aayush Kothari (PH)

For the Respondent:

ORDER

IA/4421/2023: On the request of the Counsel for the Applicant. Adjourned to
25.07.2024.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //